Annexure - 5

Name of Corporate debtor	M/S.Easun Reyrolle Limited	Date of Commencement of Liquidation	17.02.2022	List of Stakeholders as on	02.05.2022

List of operational creditors (Government dues)

Amount in Rs

	Details of Claimant		Details of Claim Received		Details of claim admitted									
Sl.No	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of Claim Rejected	Amount of claim under verification	Remarks, if any
26	Assisstant Commissioner of Commercial Taxes	Government Due	08.03.2022	111,715	111,715				0.00023054	-		-		1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Government Due category 3) The claim is admitted in full for Rs.1,11,715/- under section 53(1)(f)
114	Assisstant Commissioner (ST), Alwarpet Assessment Circle	Government Due	17.03.2022	55,747,751	55,747,751				0.11504415	-		-		1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Government Due category 3) The claim is admitted in full for Rs. 5,57,47,751/- under section 53(1)(f)
133	Deputy Commissioner of Commercial Tax (Audit)-4.3, DGSTO-4	Government Due	18.03.2022	2,661,315	2,661,315				0.00549204	-		-		1) Verified with the Order dated 19.03.2020 for FY 2015-16 2) Claim admitted under Government Due category 3) The claim is admitted in full for Rs. 26,61,315/- under section 53(1)(f)
138	The Deputy Commissioner of Income Tax, Corporate Circle-1	Government Due	18.03.2022	383,203,185	383,203,185				0.79079933	-		-		1) Verified with the Order passed in various years 2) Claim admitted under Government Due category 3) The claim is admitted in full for Rs. 38,32,03,185/- under section 53(1)(f)
141	Employees State Insurance Corporation	Government Due	23.03.2022	362,815	362,815				0.00074873	-		-		1) Verified with the books of accounts and order 2) Claim admitted under Government Due category 3) Claim for the period 04/2020 - 01/2022 is admitted u/s 53(1)(a) for Rs. 3,45,576/- 4) Interest claim for the period 01/2011 - 03/2020 is admitted u/s 53(1)(f) for Rs. 10,040/- 5)Claim for the period 01/2011 - 03/2020 is admitted u/s 53(1)(f) for Rs. 7,199/-
200	The Assistant Commisioner Of Customs	Government Due	24.03.2022	680,991	680,991				0.00140533	-		-		1)Verified the claim with order and supporting documents. 2) Claim admitted under Government Dues 3)Claim is admitted in full (including applicable interest) under section 53(1)(f) for Rs. 6,80,991/-
210	Employees Provident Fund Commissioner	Government Due	23.04.2022	103,428,896	41,809,251				0.08627989	-		61,619,645		1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Government Due category 3) The Claim admitted under section 53(1)(f) for Rs. 57,78,006/- 4) The Claim admitted under section 36(4)(a)(iii) for Rs. 3,60,31,245/-
	Total operational creditors (Government dues)			**546,196,668**	**484,577,023**							61,619,645		
	Less: Unpaid Insolvency Resolution Process Cost			345576	345,576									
	Operational Creditors (Government Dues) Due			**545,851,092**	**484,231,447**									